

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

NOTICE FOR OATH CEREMONY

ON

23RD OCTOBER 2019

The Oath taking Ceremony of newly appointed Members in the National Company Law Appellate Tribunal (NCLAT) will be held at **10:30 A.M. on 23rd October, 2019** in the **Auditorium Hall, Convention Centre, Ground Floor, SCOPE Complex, 7, Lodhi Raod, New Delhi**. Learned Lawyers, Counsel and Other Dignitaries are cordially invited.

By Order of Hon'ble Chairperson

-sd/-
(Registrar)
NCLAT

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

DAILY CAUSE LIST DATED 22.10.2019 (TUESDAY)

COURT OF CHAIRPERSON

10: 30 AM

In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson and Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial).

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Contempt Case (AT) No 14 of 2019 in Comp. App. (AT) (Ins) No. 170 of 2019	Sojitz India Pvt Ltd & Anr. Vs. Rizwan Ahmad & Anr. With	Saket Shukla	A. Muraleedharun
2.	Comp. App. (AT) (Ins) No. 170 of 2019 & I.A. No. 1854 of 2019	Rizwan Ahmad & Anr. Vs. Sojitz India Pvt Ltd & Anr.	Saket Shukla	Vasanth Rajasekaran

10:40 AM

In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson, Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial) and Hon'ble Mr. Kanthi Narahari, Member (Technical).

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	I.A No 3099 of 2019 in Comp. App (AT) (Ins) No. 723 of 2019	Vishal Doshi. Vs. Bank of India & Anr.	Mahesh Agarwal	Ashish Rana-R1
2.	I.A No. 3249 of 2019 in Comp. App. (AT) (Ins) No. 657 of 2019	Encore Asset Reconstruction Company Pvt Ltd. Vs. Calyx Chemicals & Pharmaceuticals Ltd & Ors.	Abhirup Dasgupta	
3.	Comp. App. (AT) (Ins) No. 47 of 2019	Kotak Mahindra Prime Ltd. Vs. Bijay Murmuria & Ors. With	Dhruv Gupta	Srishti Kapoor-R1 Sanjay Bhatt-R3
4.	Comp. App. (AT) (Ins) No. 48 of 2019	Kotak Mahindra Investment Ltd. Vs. Bijay Murmuria & Ors. With	Dhruv Gupta	Srishti Kapoor-R1 Sanjay Bhatt-R3
5.	Comp. App. (AT) (Ins) No. 49 of 2019	Kotak Mahindra Prime Ltd. Vs. Bijay Murmuria & Ors. With	Dhruv Gupta	Srishti Kapoor-R1 Sanjay Bhatt-R3
6.	Comp. App. (AT) (Ins) No. 50 of 2019	Kotak Mahindra Investment Ltd. Vs. Bijay Murmuria & Ors.	Dhruv Gupta	Srishti Kapoor-R1 Sanjay Bhatt-R3
7.	Comp. App. (AT) (Ins) No. 533 of 2019	MSTC Ltd. Vs. SPS Steel Rolling Mills Ltd & Ors.	Pallavi Pratap	Charu Bansal
8.	Comp. App. (AT) (Ins) No. 825 of 2019	Sai Ramakrishna Karuturi Vs. Axis Bank Ltd. & Anr.	Neeha Nagpal	Arjun Krishnan-R1
9.	Comp. App. (AT) (Ins) No. 955 of 2019	IL & FS Financial Services Ltd. Vs. Emerald Lands (India) Pvt Ltd.	Gunjan Sinha Jain	Misha, Anup Kumar-R3
10.	Comp. App. (AT) (Ins) No. 964 of 2019	Union of India. Through Serious Fraud Investigation Office (SFIO) Vs. Maharashtra Tourism Development Corporation & Anr. With	Ashim Sood	Eklavya Dwivedi
11.	Comp. App. (AT) (Ins) No. 965 of 2019	Union of India. Through Serious Fraud Investigation Office (SFIO) Vs. Duane Park Pvt Ltd & Anr.	Ashim Sood	Vivek Sharma, A.K.D. Sayare.

12.	Comp. App. (AT) (Ins) No. 968 of 2019	Parvinder Singh Vs. Vs. Intec Capital Ltd. & Anr.	Amrita Mishra	Ankit Vijatwargna
13.	Comp. App. (AT) (Ins) No. 982 of 2019	Deccan Chronicle Marketeers & Ors. Vs. Deccan Chronicle Holdings & Anr.	Krutika Raghavan	
14.	Comp. App (AT) (Ins) No. 994 of 2019	Mahesh Chowdappa. Vs. Draeger India Pvt Ltd & Ors.	Anuparna Bordoloi	
15.	Comp. App. (AT) (Ins) No. 1002 of 2019	Rajiv Dhamija. Vs. Alliance Broadband Services Pvt Ltd & Anr.	Nidhi Mohan Parashar	Arijit Mazumdar
16.	Comp. App. (AT) (Ins) No. 1008 of 2019	Shubham Jain Vs. Gagan Ferrotech Ltd. & Anr.	Sanchit Garga	Syed Sarfaraz Karim-R2 Osama Suhail

For Admission (Fresh Cases)

17.	Comp. App. (AT) (Ins) No. 1064 of 2019 (With Defects)	Supraja Textiles Pvt Ltd. Vs. --	Mohan Raj	
18.	Comp. App. (AT) (Ins) No. 1077 of 2019	Excise and Taxation Department Haryana , Panchkula Vs. Marmagoa Steel Ltd.	Manisha Agarwal Narain	
19.	Comp. App. (AT) (Ins) No. 1085 of 2019	Deepak Vegpro Pvt. Ltd. Vs. Shree Hari Agro Industries Ltd.	Narendra M. Sharma	R. K. Gupta
20.	Comp. App. (AT) (Ins) No. 1095 of 2019	Vatsa Hotels Ltd. Vs. Sanitech Engineers & Consultants Pvt Ltd & Anr.	Sachin Patil	
21.	Comp. App. (AT) (Ins) No. 1102 of 2019	Alpha Corp Development Pvt Ltd. Vs. Atul Kumar Kansal. RP of Universal Buildwell Pvt Ltd.	Monish Surendran	
22.	Comp. App. (AT) (Ins) No. 1103 of 2019	Brice Town Planners Pvt Ltd. Vs. Chidambaram Narayanam & Anr.	Gauri Rishi	
23.	Comp. App. (AT) (Ins) No. 1104 of 2019	Bank of Baroda. Vs. Ratan Singh & Anr.	Pankaj Vivek	
24.	Comp. App. (AT) (Ins) No. 1105- 1106 of 2019	Premco Rail Engineers Ltd. Vs. Korba West Power Company Ltd & Anr.	Pallavi Pratap	

25.	Comp. App. (AT) (Ins) No. 1107 of 2019	Gourav Kishor Shinde. Vs. Uday Yashwant Nayak & Ors.	Bina Gupta	
26.	Comp. App. (AT) (Ins) No. 1108 of 2019	Arjun. Vs. Anand Nirogdham Hospital Pvt Ltd.	Sanchit Garga	
27.	Comp. App. (AT) (Ins) No. 1109 of 2019	G. Shivramkrishna. Vs. Isgec Covema Ltd & Anr.	Bhagabati Prasad Padhy.	
28.	Comp. App. (AT) (Ins) No. 1110 of 2019	Equipment Planet. Vs. Udit Infraworld Pvt Ltd.	Gautam Singh	
29.	Comp. App. (AT) (Ins) No. 1111 of 2019	Tanvi Construction Pvt Ltd. Vs. Athena Advisory Services Pvt Ltd.	Jatin Zaveri	
30.	Comp. App. (AT) No. 269-270 of 2019	Rukmani Motors Pvt Ltd & Anr. Vs. Sanjay Baheti & Anr.	Manoj Munshi	Vijayesh Attre
31.	Comp. App. (AT) No. 282 of 2019	A Ramasubbu Vs. Anra Pharmaceuticals Pvt. Ltd. & Ors.	M.A. Chinnaswamy	
32.	Comp. App. (AT) No. 283 of 2019	Kedarnath Panda. Vs. Institute of Gastro and Kidney Care Pvt Ltd & Ors.	Rajnish Sinha	
33.	Comp. App. (AT) No. 284 of 2019 (With Defects)	Surinder Kumar Batra & Anr. Vs. Daffodills India Pvt. Ltd. & Ors.	Aniket Jain	
34.	Comp. App. (AT) No. 292 of 2019	Ankit Patni. Vs. Impex Metal and Ferro Alloys Ltd.	Vanita Bhargava	
35.	Competition App. (AT) No. 52 of 2019	International Cylinders Pvt. Ltd. Vs. Competition Commission of India	Amol Sinha	

For Admission (After Notice)

36.	Comp. App (AT) (Ins) No. 949 of 2019	Vijay Pal Garg & Ors. Vs. Pooja Bahry Liquidator in the Matter of GEE Ispat Pvt Ltd.	Kunal Godhwani	Mahima Singh
37.	Comp. App (AT) (Ins) No. 951 of 2019	Edwell Infrastructure Hazira Ltd. Vs. Siddhi Vinayak Logistics Ltd & Anr.	Shally Bhasin	
38.	Comp. App. (AT) (Ins) No. 275 of 2019	Pankaj Kikavat Vs. Bank of India & Anr.	Nitin Mishra	Medha Tandon-R1 Sreevita Ghosh(R- ARC)

39.	Comp. App. (AT) (Ins) No. 346 of 2019	BSE Ltd. Vs. Asahi Infrastructure & Projects Ltd.	Pratap Venugopal	Hitesh Bihrani
40.	Comp. App. (AT) (Ins) No. 610 of 2019	Anbalagan Kathirresan. Vs. State Bank of India & Anr.	Punit D. Tyagi	Rohit Jolly-R1 Vikram Hegde (RP) J.Amal Anand (IDBI)
41.	Comp. App. (AT) (Ins) No. 944 of 2019	Shankar Ganapathy. Vs. K.R. Sundaresan & Ors.	A.S. Sathish Kumar	S. Santanathan Swaminathan
42.	Comp. App. (AT) No. 125 of 2019	State Bank of India. Vs. United Breweries (Holdings) Ltd & Ors.	Chitranshul A. Sinha	Amish Tandon-R1 A. Raghunath- R3&4
43.	Comp. App. (AT) No. 147 of 2019	Agarpara Company Ltd. Vs. Agarpara Jute Mills Ltd & Ors. With	Sadapurna mukherjee	Atanu Mukherjee- R1 Arjun Agarwal-R13 Ashok Jain-R25
44.	Comp. App (AT) No. 155 of 2019	Lakeview Agencies Pvt Ltd & Ors. Vs. Agarpara Jute Mills Ltd & Ors. With	Saurabh Jain	Krishnendu Dutta- R1 Arjun Aggarwal-R13 Ashok Kr. Jain-R25 Gauraw Kejriwal- 29
45.	Comp. App (AT) No. 169 of 2019	Mahendra Sharma & Anr. Vs. Agarpara Jute Mills Ltd & Ors.	Shaurya Kuthiala	Atanu Mukherjee
46.	Comp. App. (AT) No. 185 of 2019	Ravi Kumar Distilleries Ltd & Ors. Vs. Comfort Intech Ltd & Ors. With	Ravi Raghunath	V. Seshagiri
47.	Comp. App (AT) No. 201 of 2019	Comfort Intech Ltd. Vs. Ravi Kumar Distilleries & Ors.	Shubhangi	Ravi Raghunath- R1&2
48.	Competition App. (AT) No. 73 of 2018	Vishal Gupta Vs Competition Commission Of India & Ors	Hrishikesh Baruah	Rajdipa Behura-R1 Deeksha Manchanda (R2-4)

For Hearing (Part Heard)

49.	Comp. App. (AT) (Ins) No. 530 & 700 of 2019	Vijay Kumar V.Iyer. Vs. Bharti Airtel Ltd & Bharti Hexacom Ltd & Ors.	Misha	Ramakant Rai-R2 Raunak Dhillon- R3&4
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02: 00 PM

In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson and Hon'ble Mr. Justice Bansi Lal Bhat, Member (Judicial).

For Admission (After Notice)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Review Application No. 14 of 2019 in Comp. App. (AT) (Ins) No. 437 of 2018	Ghanashyam Mishra & Sons Pvt Ltd. Vs. Orissa Manganese and Minerals Ltd. & Ors. With	Mahesh Agarwal	Neha Nagpal (R-2), Shrinita (R-3), Shantanu Chaturvedi (R-SBI)
2.	Review Application No. 17 of 2019 in Comp. App. (AT) (Ins) No. 444 of 2018	Edelweiss Asset Reconstruction Co. Ltd. Vs. Orissa Manganese and Minerals Ltd.& Ors.	Sumant Batra	Mahesh Agarwal, Arjun Asthana (RP)

For Hearing

3.	Competition App. (AT) No. 23 of 2018	Interglobe Aviation Ltd. (Indigo Airlines) Vs. Competition Commission of India & Ors. With	PranjalPrateek	Samar Bansal (R-CCI)
4.	Competition App. (AT) No. 24 of 2018	Spice Jet Ltd. Vs. Competition Commission of India & Ors. With	Atul Sharma	Samar Bansal (R-CCI)
5.	Competition App. (AT) No. 25 of 2018	Jet Airways (India) Ltd. Vs. Competition Commission of India &Anr.	Prerna	Samar Bansal (R-CCI)
6.	Competition App. (AT) No. 43 of 2018	Manoj Gupta (Proprietor, M/s. Mahalaxmi Steels) Vs. Competition Commission of India & Ors. With	KartikNagarkatti	Avinash Sharma (R-CCI)
7.	Competition App. (AT) No. 44 of 2018	Ecoman Enviro Solutions Pvt. Ltd. & Ors. Vs. Competition Commission of India & Ors. With	MaliniSud	Avinash Sharma (R-CCI)
8.	Competition App. (AT) No. 45 of 2018	Fortifield Security Solutions, through its Proprietor Bipin Vijay Salunke Vs. Competition Commission of India & Ors. With	MaliniSud	Avinash Sharma (R-CCI)

9.	Competition App. (AT) No. 46 of 2018	Raghunath Industry Pvt. Ltd. &Anr. Vs. Competition Commission of India & Ors. With	MaliniSud	Avinash Sharma (R-CCI)
10.	Competition App. (AT) No. 47 of 2018	Sanjay Agencies &Anr. Vs. Competition Commission of India & Ors. With	Aditi Sharma	Avinash Sharma (R-CCI)
11.	Competition App. (AT) No. 49 of 2018	Lahs Green India Pvt. Ltd. &Anr. Vs. Competition Commission of India & Ors. With	Sameer Abhyankar	Avinash Sharma (R-CCI)
12.	Competition App. (AT) No. 56 of 2018	Ecoman Enviro Solutions Pvt. Ltd. & Ors. Vs. Competition Commission of India & Ors. With	Malini Sud	Avinash Sharma (R-1)
13.	Competition App. (AT) No. 57 of 2018	Raghunath Industry Pvt. Ltd. & Anr. Vs. Competition Commission of India & Anr. With	Malini Sud	Avinash Sharma (R-1)
14.	Competition App. (AT) No. 58 of 2018	Fortifield Security Solutions Vs. Competition Commission of India & Ors. With	Malini Sud	Avinash Sharma (R-1)
15.	Competition App. (AT) No. 59 of 2018	Raghunath Industry Pvt. Ltd. & Anr. Vs. Competition Commission of India & Anr. With	Malini Sud	Avinash Sharma (R-1)
16.	Competition App. (AT) No. 60 of 2018	Ecoman Enviro Solutions Pvt. Ltd. & Ors. Vs. Competition Commission of India & Ors. With	Malini Sud	Avinash Sharma (R-1)
17.	Competition App. (AT) No. 61 of 2018	Fortifield Security Solutions Vs. Competition Commission of India & Ors. With	Malini Sud	Avinash Sharma (R-1)
18.	Competition App. (AT) No. 67 of 2018	LAHS Green India Pvt. Ltd. & Anr. Vs. Competition Commission of India & Ors. With	Sameer Abhyankar	Avinash Sharma (R-1)
19.	Competition App. (AT) No. 68 of 2018	Saara Traders Pvt. Ltd. & Anr. Vs. Competition Commission of India & Ors.	Aditi Sharma	Avinash Sharma (R-CCI)
20.	Competition Appeal (AT) No. 74 of 2018	All India Chess Federation Vs. Competition Commission of India & Ors.	Shalini Kaul	Balaji Subramanian-R1 Neha Mishra (R2 - R5)

21.	Transfer Original Petition (AT) (MRTP) No. 01 of 2017 (Old RTPE No. 89/2001)	Suneja Tower- II Flat Owners Welfare Association Vs. Suneja Tower Pvt. Ltd &Ors.	Pramod K. Sharma	Aditya Narain Gaurav Sharma

Note: The Court will rise at 03:00 PM.

Copy to: -

- 1. Notice Board**
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By Order

-sd/-

Registrar